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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP09/16	IA 14/16,	For orders	397/	M. Nandana Reddy Vs. Sri Lakshmi
	IA 16/16,		398	Narasimha Mining Co. P. Ltd. & 6 Ors.
	IA 26/17			g
	IA 27/17			
	& IA			
	34/17			
	&IA			
	50/17, IA			
	162/17			
	in TP	-		
	83/16	œ.		

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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2. Shreyas.A

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the matter is listed today for passing orders in IA No.50/2017. Orders pronounced vide separate orders. I.A. No.50/2017 is dismissed.

Counsel for petitioner is present. Shri G.V. Rao, Chartered Accountant is present for R-6 and R-7. Representative of company is present. It is informed to the counsels that te Tribunal is ready to take up the main matter, if both the parties are ready to proceed with the main matter instead of deciding the I.As filed.

The matter is therefore, listed for the opinion of the counsels.

List it on 20.02.2018.

MEMBER (T)

MEMBER (J)